

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item No. 37

CA 102/2021 IA 25/2023 MA 3002/2019 CA 93/2021 CA 338/2021 in CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.06.2023**

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing & Financial Services Ltd**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

CA 102/2021

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 24.07.2023, for further consideration and hearing.

MA 3002/2019 CA 93/2021

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 28.07.2023, for further consideration and hearing.

IA 25/2023, CA 338/2021

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.06.2023, for further consideration and hearing.

Sd/-

Sd/-

ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

KISHORE VEMULAPALLI
MEMBER (JUDICIAL)